

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.3976
TO BE ANSWERED ON 25.03.2025**

JUSTICE G. ROHINI COMMISSION REPORT

3976. SHRI MATHESWARAN V S:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Justice G. Rohini Commission has submitted its report to the Government on sub-categorisation of OBCs, if so, the details thereof and the time by when it was submitted;
- (b) whether the Government has not published Justice G. Rohini Commission report and tabled it in the Parliament, if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) since when the report of Justice G. Rohini Commission is under the consideration of the Government indicating the reasons for its pendency and its current status; and
- (e) whether the caste data from Socio-Economic Caste Census, 2011 has not been shared with Justice G. Rohini led commission for the sub-categorisation of Other Backward Classes (OBCs), if so, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

- (a): The Commission to examine sub-categorisation of Other Backward Classes (OBCs) constituted under the Chairmanship of Justice G. Rohini, has submitted its reports to the President on 31st July, 2023, which has not been received in this Department.
- (b) to (d): In view of the above, does not arise.
- (e): As per information available in this Department, no request for sharing the caste data from Socio-Economic Caste Census, 2011 has been received from Justice G. Rohini led commission for the sub-categorisation of Other Backward Classes (OBCs).
